Declaration of Assets and Liabilities

Year 2020 - 2021

	1, MD MAQUSOOD ALAMson/daughter/wife of SK NOORUDDIN
.:ged	38 years, belonging to BIHAR LEGISLATIVE ASSEBLY
service	and presently working as LIBRARY ATTENDANT.
give h	erein below the details of the assets (immovable, movable, bank balance, etc.) of
myself	, my spouse and dependants*:
given)	Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	114251-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,17,877/-				
(iii)	Bonds, Debentures and Shares in companies	NIL				
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Money Boy Plan 7520 (10,000)			MLL	
(v)	Motor Vehicles (details of make, etc.)	NIL				
(vi)	Jewellery (give details of weight and value)	NIL	/			
(vli)	Other assets, such as values of claims / interests	NIL			Pater asuas contrastyres from the	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

В. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3. Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			MIL		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	/			50 ets (665	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		/
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		9731 PULL 11 PULL 12 P

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AXHPA8S04D NIL	
	(ii) Wealth Tax (Also Indicate the assessment year upto which Wealth Tax return filed.)		
	(III) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. <u>Personal Detail</u>

GPE/EPF/PRAN No.	:- :-	1101 2 5365641
Gelidei		(M) (M)
Date of Birth	;-	15041982 (DD/MM/YYY)
Class/Group	-	C (A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY
Home District	;-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.) PATNA
I hereby d knowledge and be		that the above details are true to the best of my
		Signature Alam
		Name of Employee: MD MARUSOOD ALAM
Place: PATNA		Designation: CIBRARY ATTENDANT
Date: 1.2.0.2.24	221	Department: LIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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